Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011
Norms Committee-III
Para 4.7 Decision

Meeting No. 13 & 14 of Agenda No.11/82/ of 2017-18 dated 24.01.2018 (actually held on 19.04.2018 and 20.04.2018) considered the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Consultant, Technical expert Pharmaceuticals
Consultant, Technical expert Chemicals

The committee went through the minutes of earlier meeting No. 10/82 dated 10.01.2018 actually held on 03.04.2018 and 12.04.201.2018 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood.

MEETING NUMBER : 11/82-ALC4/2017 **MEETING DATE** : 24.01.2018

1	**Case No.:60/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01021/AM17/	RLA File :09/24/040/00021/AM14/	Lic.No/Date:0910055945 07.05.2013	**Defer Date:05.06.2018**
	Decision : Deferred			

2	**Case No.:40/1/82-ALC4/2017**	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01394/AM17/	RLA File :34/24/040/00066/AM14/	Lic.No/Date:3410037331 03.07.2013	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
4,5,6,7- Tetrahydro (3,2-C) Thiono Pyridine Hcl.	2125.000 Kg.	1.	Thiophene -2 Ethylamine	0.87 kg
		2	Methanol	1.49 kg
		3	Methyene Chloride	0.79 kg

RA concerned may take further necessary action as per above decision of NC.

3	**Case No.:40/4/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00288/AM15/	RLA File :03/95/040/00805/AM14/	Lic.No/Date:0310766431 16.01.2014	

Decision : Committee considered the case as per agenda and in consultation with technical authority present in meeting, it was decided to ratify norms as per the earlier decision taken in norms committee meeting No.13/82 held on 03.10.2013 under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
EDTA FERRIC SODIUM Fe content 13% (+/- 0.5)	1 kg	1.	ETHYLENE DIAMINE TETRA ACETIC ACID	0.730 kg

RA may take appropriate action as per the decision of Norms Committee.

4	**Case No.:5/17/82-ALC4/2016**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00966/AM17/	RLA File :26/24/040/00012/AM14/	Lic.No/Date:2610012456 27.02.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

5	**Case No.:148/6/82-ALC4/2017**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00718/AM18/	RLA File :22/24/040/00016/AM15/	Lic.No/Date:2210014909 23.05.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

6	**Case No.:38/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

7	**Case No.:214/13/82-ALC4/2014**	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01217/AM15/	RLA File :03/94/040/00386/AM15/	Lic.No/Date:0310787982 12.08.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

Case No.:42/15/82-ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	

8 **Decision :** Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
1	AGROMOX-CSD **As per DML**	Kg.	1.	Toltrazuril	As applied
2	AGROFLOR -100 **As per DML**	litre	2	Doxycycline	As applied
3	AGROFLOR -200 **As per DML**	litre			
4	AGRO-DOX-TT **As per DML**	Kg.	3	Florfenicol	As applied
5	AGRO -DOX-G **As per DML**	Kg.			
6	AGRO -DOX-N **As per DML**	Kg.	4	Diclazuril	As applied
7	TIACARE-10 **As per DML**	Kg.			
8	AGROTRIM-25 **As per DML**	Kg.	5	Tiamulin Hydrogen Fumarate	As applied
9	ACEPINE-7.5 **As per DML**	Kg.			
10	AGROLI- 10 Powder **As per DML**	Kg.	6	Diclazuril	As applied
11	AGROCLAZ Liquid **As per DML**	litre	7	Amoxycillin Trihydrate	As applied
12	AGROMOX-50 **As per DML**	Kg.			
13	AGROMOX-20 **As per DML**	Kg.	8	Tiamulin Hydrogen Fumarate	As applied
14	AGROMOX-C **As per DML**	Kg.			
15	AGROTART-62.5 **As per DML**	Kg.	9	Tylosin Tartrate	As applied

16	AGROTIL-L **As per DML**	litre			
17	AGROTIL WSP **As per DML**	kg	10	cephalexin monohydrate	As applied
18	LESSCOX-2.5 **As per DML**	litre			
19	LESSCOX-5.0 **As per DML**	litre	11	Colistin sulphate	As applied

RA concerned may take further necessary action as per above decision of NC.

9	**Case No.:111/13/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

10	**Case No.:198/5/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

11	**Case No.:65/15/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

12	**Case No.:82/18/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	**Defer Date:05.06.2018**
	Decision : Deferred			

13	**Case No.:45/5/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	
	Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
(1-PHENYLMETHYL)-1H-INDENO [2,1-b] PYRIDINE-6-CARBONITRILE	1 Kg.	1.	TRIS (DIBENZYLIDENE ACETONE) DIPALLADIUM (0)	0.075 kg/kg

RA concerned may take further necessary action as per above decision of NC.

14	**Case No.:149/5/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	

Decision : Committee considered the case as per agenda and in consultation with technical authority present in meeting, it was decided to ratify norms as per the earlier decision taken in norms committee meeting No.7/82 held on 13.05.2008 under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed per unit of export product
N-Ethyl Ortho Toluidine	1 Kg.	1.	Ortho Toluidine	0.932 kg/kg
		2.	Denatured Ethyl Alcohol	0.460 kg/kg

RA concerned may take further necessary action as per above decision of NC.

15	**Case No.:112/5/82-ALC4/2015**	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

16	**Case No.:88/5/82-ALC4/2015**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

17	**Case No.:91/7/82-ALC4/2015**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

18	**Case No.:61/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**

	HQ File :01/82/050/01022/AM17/	RLA File :09/24/040/00607/AM15/	Lic.No/Date:0910061652 26.02.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

19	**Case No.:72/4/82-ALC4/2015**	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00111/AM16/	RLA File :09/24/040/00647/AM15/	Lic.No/Date:0910061664 04.03.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

20	**Case No.:447/5/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

21	**Case No.:106/7/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

22	**Case No.:65/4/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00104/AM16/	RLA File :09/24/040/00662/AM15/	Lic.No/Date:0910061843 31.03.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

23	**Case No.:73/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00112/AM16/	RLA File :09/24/040/00700/AM15/	Lic.No/Date:0910061821 31.03.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

24	**Case No.:80/4/82-ALC4/2015**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00119/AM16/	RLA File :09/24/040/00652/AM15/	Lic.No/Date:0910061882 15.04.2015	**Defer Date:05.06.2018**
	Decision : The Committee decided to deferred the case and refer to Bio-technology for their comments.			

25	**Case No.:129/7/82-ALC4/2015**	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**

	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

26	**Case No.:97/8/82-ALC4/2015**	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

27	**Case No.:110/7/82-ALC4/2015**	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	
	Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical representative of Department of Industrial Policy & Promotion (DIPP, Chemical) and it was decided to allow the ad-hoc input output norms in respect of import item at serial No. 1 to 5 as applied and import item at serial no 6 is deleted / not allowed RA concerned may take further necessary action as per above decision of NC.			

28	**Case No.:17/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

29	**Case No.:60/4/82-ALC4/2016**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

30	**Case No.:24/13/82-ALC4/2016**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00652/AM17/	RLA File :09/24/040/00034/AM16/	Lic.No/Date:0910062155 10.06.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

31	**Case No.:48/19/82-ALC4/2015**	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	**Defer Date:05.06.2018**
	Decision : Deferred			

32	**Case No.:41/13/82-ALC4/2015**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:24.01.2018
	Decision : deferred			

33	**Case No.:50/8/82-ALC4/2015**	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date:24.01.2018
	Decision : deferred Committee considered the case and it was decided to defer the case for comments of DBT			

34	**Case No.:54/14/82-ALC4/2015**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	

Decision : In the light of earlier decision taken by NC in its 2/82 meeting 29.04.2015, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S.No.	Item of Import	Quantity allowed per million vials
DTP-HEPB-HIB (PENTAVALENT VACCINE) FULLY LIQUID COMBINATION VACCINE SINGLE DOSE VIAL, PEDIATRIC DOSE DIPHTHERIA, TETANUS PERTUSSIS, HEPATITIS B RECOMBINANT AND HAEMOPHILUS INFLUENZA TYPE B (HIB) COMBINED VACCINE WITH VACCINE VIAL MONITOR (VVM)	1 million Vials	1.	POLYETHYLENE GLYCOL 6000 (MACROGOL)	76.848 kg
		2.	AEROSIL 380V (COLLIDAL ANH SILICA BP)	20.375 kg
		3.	GLYCEROL	122.841 ltr.
		4.	TWEEN-20 (POLYSORBATE 20)	7.685 ltr.
		5.	POTASSIUM THYOCYNATE	169.742 gms
		6.	TRIS BUFFER	10.216 kg
		7	ALUMINIUM CHLORIDE 6 HYDRATE EXTRA	27.665 kg
		8	YEAST EXTRACT	22.447 kg
		9	DEXTROSE (GLUCOSE)	35.937 kg
		10	L-CYSTINE	0.437 kg
		11	BACTO CASAMINO ACID	31.758 kg
		12	THIOMERSOL	0.379 kg
		13	SILICON EMULSION	16.5 kg
		14	ADIPIC DIHYDRAZIDE (ADH)	1.686 kg
		15	N-3-DIMETHYLAMINOPROPYL-N-ETHYLCARBODIMIDE HCL (EDC)	167.545 gm
		16	2-(N-MORPHOLINO) ETHANE SULFONIC ACID	1.441 kg

			(MES)	
		17	CETAVLON	1537 gm
		18	ALUMINIUM PHOSPHATE GEL 2% (ADJU.PHOS 2%)	76.991 kg
		19	L-TYROSINE	0.7841 kg
		20	NZ CASE TT (CASEIN PEPTONE PLUS)	39.12 kg
		21	VITAMIN B1 HCL (THIAMINE HYDROCHLORIDE)	1.14 gm
		22	GLASS VIALS	1100000 nos
		23	RUBBER STOPPERS	1095638 nos
		24	ALUMINIUM CAPS/SEALS	1088334 nos
		25	HEATMARKER VACCINE VIAL MONITOR (VVM LABELS)	1086508 nos
		26	SHIPPING INDICATORS (Q TAG 2 PLUS)	902 nos
		27	FILTERS & FILTER AIDS	250 nos.

RA may take appropriate action as per the decision of Norms Committee

Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	

Decision : In the light of earlier decision taken by NC in its 2/82 meeting 29.04.2015, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

	Item of Export	Quantity	S.No.	Item of Import	Quantity allowed per million vials
35	DTP-HEPB-HIB (PENTAVALENT VACCINE) FULLY LIQUID COMBANITAION VACCINE 10 DOSE VIAL PEDIATRIC DOSE DIPHTHERIA, TETANUS, PERTUSSIS, HEPATITIS B RECOMBINANT AND HAEMOPHILLUS INFLUENZA TYPE B (HIB) COMBINED VACCINE WITH VACCINE VIAL MONITOR (VVM)	1 million Vials	1.	POLYETHYLENE GLYCOL 6000 (MACROGOL)	768.48 kg
			2.	AEROSIL 380 V (COLLIDAL ANH SILICA)	203.75 kg
			3.	GLYCEROL	1228.41ltr
			4.	TWEEN-20 (POLYSORBATE)	76.58 ltr.
			5.	POTASSIUM THYOCYNATE	1697.42 gms
			6.	TRIS BUFFER	102.16 kg
			7	ALUMINIUM CHLORIDE 6 HYDRATE EXTRA	276.65 kg
			8	YEAST EXTRACT	224.47 kg
			9	DEXTROSE (GLUCOSE)	359.37 kg
			10	L-CYSTINE	4.37 kg
			11	THIOMERSOL	3.79 kg
			12	ADIPIC DIHYDRAZIDE (ADH)	16.86 kg
			13	N-3-DIMETHYLAMINOPROPYL-N ETHYLCARBODIMIDE HCL (EDC)	1675.45 gm

		14	SILICON EMULSION	165.00 kg
		15	2-(N-MORPHOLINO) ETHANE SULFONIC ACID (MES)	14.41 kg
		16	CETAVLON	15.369 kg
		17	ALUMINIUM PHOSPHATE GEL 2%	769.91 kg
		18	L-TYROSINE	7.81 kg
		19	NZ CASE TT (CASEIN PEPTONE PLUS)	391.2 kg
		20	VITABIN B1 HCL (THIAMINE HYDROCHLORIDE)	11.45 gm
		21	GLASS VIALS SILCONISED 5ML	1100000 nos
		22	RUBBER STOPPERS	1085430 nos
		23	ALUMINIUM CAPS/SEALS	1076890 nos
		24	HEATMARKER VACCINE VIAL MONITOR LABELS (VVM LABELS)	1100000 nos
		25	SHIPPING INDICATORS (QTAG 2 PLUS)	1790 nos
		26	FILTERS & FILTER AIDS	2500 nos.
		27	BACTO CASAMINO ACID	317.58 kg

RA may take appropriate action as per the decision of Norms Committee.

36	**Case No.:20/16/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:24.01.2018
	Decision : deferred			

37	**Case No.:22/13/82-ALC4/2015**	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:24.01.2018
	Decision : deferred			

38	**Case No.:115/13/82-ALC4/2015**	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:24.01.2018
	Decision : deferred			

39	**Case No.:73/8/82-ALC4/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:24.01.2018
	Decision : deferred			

40	**Case No.:127/13/82-ALC4/2015**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:24.01.2018
	Decision : deferred			

41	**Case No.:34/14/82-ALC4/2015**	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
ISOPHTHALOYL CHLORIDE/TEREPHTHALOYL CHLORIDE MIXTURE (93%/7%)	1 kg	1.	ISOPHTHALIC ACID	0.845 kg

RA may take appropriate action as per the decision of Norms Committee.

42	**Case No.:126/13/82-ALC4/2015**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:24.01.2018
	Decision : deferred			

43	**Case No.:116/16/82-ALC4/2015**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date:24.01.2018
	Decision : deferred Committee considered the case and it was decided to defer the case for comments of DBT			

44	**Case No.:124/7/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date:24.01.2018
	Decision : deferred			

45	**Case No.:157/14/82-ALC4/2015**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date:24.01.2018
	Decision : deferred			

46	**Case No.:118/14/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01254/AM16/	RLA File :04/24/040/00139/AM16/	Lic.No/Date:0410161045 22.09.2015	Defer Date:24.01.2018
	Decision : deferred			

47	**Case No.:79/14/82-ALC4/2015**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date:24.01.2018
	Decision : deferred			

48	**Case No.:164/14/82-ALC4/2015**	Party Name:AASHA BIOCHEM	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Deferred**
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date:24.01.2018
	Decision : deferred			

49	**Case No.:77/16/82-ALC4/2015**	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:24.01.2018
	Decision : deferred			

50	**Case No.:116/13/82-ALC4/2016**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00744/AM17/	RLA File :04/24/040/00143/AM16/	Lic.No/Date:0410161132 20.10.2015	Defer Date:24.01.2018
	Decision : deferred			

51	**Case No.:38/21/82-ALC4/2015**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:24.01.2018
	Decision : Committee considered the case and it was decided to defer the case for comments of DBT			

52	**Case No.:4/20/82-ALC4/2015**	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**

HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
ISOPHTHALOYL CHLORIDE/TEREPHTHALOYL CHLORIDE MIXTURE (93%/7%)	1 kg	3.	ISOPHTHALIC ACID	0.845 kg

RA may take appropriate action as per the decision of Norms Committee.

53	**Case No.:2/1/82-ALC1/2016**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date:24.01.2018
	Decision : deferred			

54	**Case No.:5/1/82-ALC1/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date:24.01.2018
	Decision : deferred			

55	**Case No.:36/19/82-ALC4/2015**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:24.01.2018
	Decision : Deferred for want of comments of DBT			

56	**Case No.:2/17/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:24.01.2018
	Decision : deferred			

57	**Case No.:66/1/82-ALC1/2016**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date:24.01.2018
	Decision : deferred			

58	**Case No.:68/1/82-ALC1/2016**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date:24.01.2018
	Decision : deferred			

59	**Case No.:17/10/82-ALC4/2016**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00363/AM17/	RLA File :22/24/040/00104/AM16/	Lic.No/Date:2210015407 01.02.2016	Defer Date:24.01.2018
	Decision : deferred			

60	**Case No.:43/1/82-ALC1/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date:24.01.2018
	Decision : deferred			

61	**Case No.:26/21/82-ALC4/2015**	Party Name:RONAK CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	

Decision : deferred Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
SODIUM 2- ETHYL HEXONATE	1 kg	1.	2- ETHYL HEXONIC ACID	1.01 kg

RA may take appropriate action as per the decision of Norms Committee.

62	**Case No.:69/1/82-ALC1/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date:24.01.2018
	Decision : deferred			

63	**Case No.:79/7/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date:24.01.2018
	Decision : deferred			

64	**Case No.:13/10/82-ALC4/2016**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00359/AM17/	RLA File :22/24/040/00109/AM16/	Lic.No/Date:2210015417 17.02.2016	Defer Date:24.01.2018
	Decision : deferred			

65	**Case No.:82/7/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date:24.01.2018
	Decision : deferred			

66	**Case No.:50/2/82-ALC4/2016**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:24.01.2018
	Decision : deferred for comments of DBT			

67	**Case No.:66/4/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:24.01.2018
	Decision : deferred			

68	**Case No.:67/4/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:24.01.2018
	Decision : deferred			

69	**Case No.:55/4/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:24.01.2018
	Decision : deferred			

70	**Case No.:3/2/82-ALC4/2016**	Party Name:RONAK CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	
	Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per			

details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
SODIUM 2- ETHYL HEXONATE	1 kg	1.	2- ETHYL HEXONIC ACID	1.01 kg

RA may take appropriate action as per the decision of Norms Committee.

71	**Case No.:100/7/82-ALC4/2016**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
N-Methyl Piperazine NLT 99.8%	1 kg	1.	N-Methyl Piperazine NMT 99.5%	1.02 kg

RA may take appropriate action as per the decision of Norms Committee.

72	**Case No.:186/10/82-ALC4/2016**	Party Name:VOVANTIS LABORATORIES PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00532/AM17/	RLA File :34/24/040/00290/AM16/	Lic.No/Date:3410042021 30.03.2016	Defer Date:24.01.2018

Decision: Committee considered the case and it was decided to call for from the firm Drug Manufacturing Licence.

73	**Case No.:43/4/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:24.01.2018

Decision : deferred

74	**Case No.:138/7/82-ALC4/2016**	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date:24.01.2018

Decision : Committee considered the case and it was decided to call for from the firm complete technical details as per 4E.

75	**Case No.:123/7/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date:24.01.2018
	Decision : deferred			

76	**Case No.:45/7/82-ALC4/2016**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00219/AM17/	RLA File :34/24/040/00009/AM17/	Lic.No/Date:3410042064 13.04.2016	Defer Date:24.01.2018
	Decision : deferred			

77	**Case No.:164/10/82-ALC4/2016**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00510/AM17/	RLA File :09/24/040/00767/AM16/	Lic.No/Date:0910063540 22.04.2016	Defer Date:24.01.2018
	Decision : deferred			

78	**Case No.:7/6/82-ALC4/2016**	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
DIPENTENE (Mixture of Monocylic Terpenes)	1 kg	1.	GUM TURPENTINE OIL	1.05 kg

RA may take appropriate action as per the decision of Norms Committee.

79	**Case No.:174/10/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00520/AM17/	RLA File :05/23/040/00038/AM17/	Lic.No/Date:0510398377 04.05.2016	Defer Date:24.01.2018
	Decision : deferred			

80	**Case No.:181/10/82-ALC4/2016**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00527/AM17/	RLA File :34/24/040/00021/AM17/	Lic.No/Date:3410042142 05.05.2016	Defer Date:24.01.2018
	Decision : Committee considered the case and it was decided to call for from the firm Master Batch Formula for each export and import item.			

81	**Case No.:8/7/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date:24.01.2018
	Decision : deferred			

82	**Case No.:9/7/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date:24.01.2018
	Decision : deferred			

83	**Case No.:157/7/82-ALC4/2016**	Party Name:APEX PHARMA,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date:24.01.2018
	Decision : deferred			

84	**Case No.:86/11/82-ALC4/2016**	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00620/AM17/	RLA File :09/24/040/00056/AM17/	Lic.No/Date:0910063626 17.05.2016	Defer Date:24.01.2018
	Decision : deferred			

85	**Case No.:169/10/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00515/AM17/	RLA File :09/24/040/00007/AM17/	Lic.No/Date:0910063629 17.05.2016	

Decision : In the light of earlier decision taken by NC in its 11/82 meeting 05.09.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
ADSORBED TETANUS VACCINE BP/TETANUS TOXOID VACCINE ADSORBED-5ML 10 DOSES	1 kg	1.	L-CYSTINE	As per A 2302 of HBP-II
		2.	THIOMERSAL	As per A 2302 of HBP-II
		3.	N Z CASE TT (CASEIN PEPTONE PLUS)	As per A 2302 of HBP-II
		4.	L-TYROSINE	As per A 2302 of HBP-II
		5.	ALUMINIUM CHLORIDE 6 HYDRATE EXTRA	As per A 2302 of HBP-II
		6.	SILICON EMULSION	0.043 kg
		7	TRI SODIUM ORTHO PHOSPHATE	As per A 2302 of HBP-II
		8	GLASS VIALS	As per A 2302 of HBP-II

		9	RUBBER STOPPERS	As per A 2302 of HBP-II
		10	ALUMINIUM CAPS/SEALS	As per A 2302 of HBP-II
		11	SHIPPING INDICATORS (Q TAG 2 PLUS)	As per A 2302 of HBP-II
		12	VVM LABELS (HEATMARKER VACCINE VIAL MONITOR LABELS)	10010 Nos.
		13	FILTERS AND FILTER AIDS	5 Nos.

RA may take appropriate action as per the decision of Norms Committee

86	**Case No.:71/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01032/AM17/	RLA File :07/24/040/00385/AM16/	Lic.No/Date:0710109823 17.05.2016	Defer Date:24.01.2018
	Decision : deferred			

87	**Case No.:126/10/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00472/AM17/	RLA File :09/24/040/00306/AM15/	Lic.No/Date:0910063657 19.05.2016	Defer Date:24.01.2018
	Decision : deferred			

88	**Case No.:149/10/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00495/AM17/	RLA File :09/24/040/00546/AM16/	Lic.No/Date:0910063659 19.05.2016	

Decision : In the light of earlier decision taken by NC in its 3/82 meeting 08.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
ADSORBED TETANUS VACCINE BP/TETANUS TOXOID VACCINE ADSORBED-10ML 20 DOSES	1 kg	1.	L-CYSTINE	As per A 2304 of HBP-II
		2.	THIOMERSAL	As per A 2304 of HBP-II
		3.	N Z CASE TT (CASEIN PEPTONE PLUS)	As per A 2304 of HBP-II
		4.	L-TYROSINE	As per A 2304 of HBP-II
		5.	ALUMINIUM CHLORIDE 6 HYDRATE EXTRA	As per A 2304 of HBP-II
		6.	SILICON EMULSION	0.043 kg
		7	TRI SODIUM ORTHO PHOSPHATE	As per A 2304 of HBP-II
		8	GLASS VIALS	As per A 2304 of HBP-II

		9	RUBBER STOPPERS	As per A 2304 of HBP-II
		10	ALUMINIUM CAPS/SEALS	As per A 2304 of HBP-II
		11	SHIPPING INDICATORS (Q TAG 2 PLUS)	As per A 2304 of HBP-II
		12	VVM LABELS (HEATMARKER VACCINE VIAL MONITOR LABELS)	5005 Nos.
		13	FILTERS AND FILTER AIDS	2.5 Nos.

RA may take appropriate action as per the decision of Norms Committee.

89	**Case No.:83/11/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00617/AM17/	RLA File :09/24/040/00307/AM15/	Lic.No/Date:0910063658 19.05.2016	Defer Date:24.01.2018
	Decision : deferred			

90	**Case No.:134/7/82-ALC4/2016**	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date:24.01.2018
	Decision : deferred			

91	**Case No.:102/10/82-ALC4/2016**	Party Name:IKRISH HEALTHCARE PVT.LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00448/AM17/	RLA File :05/23/040/00091/AM17/	Lic.No/Date:0510398628 26.05.2016	Defer Date:24.01.2018
	Decision : deferred			

92	**Case No.:112/10/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00458/AM17/	RLA File :05/23/040/00094/AM17/	Lic.No/Date:0510398655 27.05.2016	Defer Date:24.01.2018
	Decision : deferred			

93	**Case No.:129/10/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Approved**
	HQ File :01/82/050/00475/AM17/	RLA File :09/24/040/00045/AM17/	Lic.No/Date:0910063759 07.06.2016	
	Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:			

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
DOLUTEGRAVIR SODIUM	1 kg	1.	(3R)-3-Amino butan-1-ol	0.445 kg
		2	Acetonitrile	3.33 kg
		3	Amino Acetaldehyde dimethylacetal	2.065 kg
		4	Citric acid Monohydrate	0.425 kg
		5	Dimethylformamide dimethylacetal	2.34 kg
		6	Dimethyl oxalate	2.33 kg
		7	Methane Sulfonic acid (or) Methanesulphonic Acid	0.16 kg
		8	Methyl-4-methoxy Acetoacetate	2.873
		9	Potassium Carbonate	2.166

RA may take appropriate action as per the decision of Norms Committee.

94	**Case No.:134/10/82-ALC4/2016**	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00480/AM17/	RLA File :09/24/040/00087/AM17/	Lic.No/Date:0910063771 08.06.2016	Defer Date:24.01.2018
	Decision : deferred			

95	**Case No.:121/10/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00467/AM17/	RLA File :09/24/040/00032/AM17/	Lic.No/Date:0910063765 08.06.2016	Defer Date:24.01.2018
	Decision : deferred			

96	**Case No.:151/10/82-ALC4/2016**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00497/AM17/	RLA File :09/24/040/00123/AM17/	Lic.No/Date:0910063778 09.06.2016	Defer Date:24.01.2018
	Decision : deferred			

97	**Case No.:61/11/82-ALC4/2016**	Party Name:KEKULE PHARMA LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00595/AM17/	RLA File :09/24/040/00017/AM17/	Lic.No/Date:0910063781 09.06.2016	Defer Date:24.01.2018
	Decision : deferred			

98	**Case No.:12/10/82-ALC4/2016**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00358/AM17/	RLA File :04/24/040/00043/AM17/	Lic.No/Date:0410162034 10.06.2016	Defer Date:24.01.2018

	Decision : deferred			

99	**Case No.:14/10/82-ALC4/2016**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00360/AM17/	RLA File :04/24/040/00049/AM17/	Lic.No/Date:0410162041 14.06.2016	Defer Date:24.01.2018
	Decision : deferred			

100	**Case No.:25/10/82-ALC4/2016**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00371/AM17/	RLA File :03/94/040/00132/AM17/	Lic.No/Date:0310805494 15.06.2016	Defer Date:24.01.2018
	Decision : deferred			

101	**Case No.:23/10/82-ALC4/2016**	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00369/AM17/	RLA File :05/24/040/00128/AM17/	Lic.No/Date:0510398826 16.06.2016	Defer Date:24.01.2018
	Decision : It was decided to call from the firm copy of DML and copy Master Batch Formula for each export import items.			

102	**Case No.:29/10/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00375/AM17/	RLA File :03/94/040/00208/AM17/	Lic.No/Date:0310805623 21.06.2016	Defer Date:24.01.2018
	Decision : deferred			

103	**Case No.:33/16/82-ALC4/2016**	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00850/AM17/	RLA File :09/24/040/00128/AM17/	Lic.No/Date:0910063810 21.06.2016	Defer Date:24.01.2018
	Decision : deferred			

104	**Case No.:78/10/82-ALC4/2016**	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00424/AM17/	RLA File :13/24/040/00009/AM17/	Lic.No/Date:1310048295 22.06.2016	Defer Date:24.01.2018
	Decision : deferred			

105	**Case No.:35/16/82-ALC4/2016**	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00852/AM17/	RLA File :09/24/040/00154/AM17/	Lic.No/Date:0910063814 22.06.2016	Defer Date:24.01.2018

	Decision : deferred			

106	**Case No.:109/10/82-ALC4/2016**	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00455/AM17/	RLA File :22/24/040/00022/AM17/	Lic.No/Date:2210015511 23.06.2016	Defer Date:24.01.2018
	Decision : deferred			

107	**Case No.:5/11/82-ALC4/2016**	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00539/AM17/	RLA File :08/24/040/00104/AM17/	Lic.No/Date:0810138218 28.06.2016	Defer Date:24.01.2018
	Decision : deferred			

108	**Case No.:92/16/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00909/AM17/	RLA File :09/24/040/00157/AM17/	Lic.No/Date:0910063873 30.06.2016	Defer Date:24.01.2018
	Decision : deferred			

109	**Case No.:198/17/82-ALC4/2016**	Party Name:NASENSE LABS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01159/AM17/	RLA File :09/24/040/00172/AM17/	Lic.No/Date:0910063874 30.06.2016	Defer Date:24.01.2018
	Decision : deferred			

110	**Case No.:7/11/82-ALC4/2016**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00541/AM17/	RLA File :05/24/040/00136/AM17/	Lic.No/Date:0510398951 30.06.2016	Defer Date:24.01.2018
	Decision : deferred			

111	**Case No.:185/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01146/AM17/	RLA File :09/24/040/00147/AM17/	Lic.No/Date:0910063885 04.07.2016	Defer Date:24.01.2018
	Decision : deferred			

112	**Case No.:5/14/82-ALC4/2016**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00803/AM17/	RLA File :34/24/040/00099/AM17/	Lic.No/Date:3410042324 05.07.2016	Defer Date:24.01.2018

	Decision : It was decided to call from the firm copy of DML .			

113	**Case No.:2/16/82-ALC4/2016**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00819/AM17/	RLA File :34/24/040/00100/AM17/	Lic.No/Date:3410042325 05.07.2016	Defer Date:24.01.2018
	Decision : It was decided to call from the firm copy of DML .			

114	**Case No.:48/11/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00582/AM17/	RLA File :03/94/040/00255/AM17/	Lic.No/Date:0310805960 05.07.2016	Defer Date:24.01.2018
	Decision : deferred			

115	**Case No.:3/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00631/AM17/	RLA File :05/24/040/00143/AM17/	Lic.No/Date:0510399022 06.07.2016	Defer Date:24.01.2018
	Decision : deferred			

116	**Case No.:42/11/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00576/AM17/	RLA File :03/94/040/00198/AM17/	Lic.No/Date:0310806121 12.07.2016	Defer Date:24.01.2018
	Decision : deferred			

117	**Case No.:10/14/82-ALC4/2016**	Party Name:GLOBAL MEDICINES LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00808/AM17/	RLA File :34/24/040/00101/AM17/	Lic.No/Date:3410042344 12.07.2016	Defer Date:24.01.2018
	Decision : It was decided to call from the firm copy of CAO of import and export showing particle size.			

118	**Case No.:103/16/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00920/AM17/	RLA File :09/24/040/00174/AM17/	Lic.No/Date:0910063926 14.07.2016	Defer Date:24.01.2018
	Decision : deferred			

119	**Case No.:10/11/82-ALC4/2016**	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0310806238	Defer

:01/82/050/00544/AM17/	:03/95/040/00304/AM17/	14.07.2016	Date:24.01.2018

Decision : It was decided to call from the firm copy of production and consumption data duly certified by jurdistional Central Excise Authority /Customs Authority

	Case No.:43/16/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00860/AM17/	RLA File :09/24/040/00213/AM17/	Lic.No/Date:0910063938 15.07.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

120

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
SOFOSBUVIR-IH	1 kg	1.	2-deoxy-2-fluoro-2-C-methyluridine (or) (2R)-2-Deoxy-2-Fluoro-2-Methyluridine	0.91 kg
		2	N-[(S)-(2,3,4,5,6-Pentafluorophenoxy) phenoxyphosphinyl]-L-alanine 1-methylethyl ester (OR) propan-2-yl(2S)-2-{[(pentafluorophenoxy) (phenoxy)phosphoryl]amino}propanoate	1.60 kg

RA may take appropriate action as per the decision of Norms Committee.

121	**Case No.:32/16/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00849/AM17/	RLA File :09/24/040/00218/AM17/	Lic.No/Date:0910063947 19.07.2016	Defer Date:24.01.2018

Decision : deferred

	Case No.:35/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00569/AM17/	RLA File :03/94/040/00283/AM17/	Lic.No/Date:0310806427 20.07.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

122

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
2,4 DIFLUORO NITRO BENZENE (2,4 DFNB)	1 kg	1.	META DICHLORO BENZENE	1.14 kg
		2	POTTASSIUM FLUORIDE (KF)	0.81 kg
		3	SULFOLANE ANHYDROUS	0.10 kg

RA may take appropriate action as per the decision of Norms Committee.

123	**Case No.:27/16/82-ALC4/2016**	Party Name:BRILLIANT BIO PHARMA PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00844/AM17/	RLA File :09/24/040/00132/AM17/	Lic.No/Date:0910063967 21.07.2016	Defer Date:24.01.2018
	Decision : deferred			

124	**Case No.:83/13/82-ALC4/2016**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00711/AM17/	RLA File :03/95/040/00327/AM17/	Lic.No/Date:0310806482 21.07.2016	Defer Date:24.01.2018
	Decision : deferred			

125	**Case No.:20/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00648/AM17/	RLA File :05/23/040/00211/AM17/	Lic.No/Date:0510399202 22.07.2016	Defer Date:24.01.2018
	Decision : deferred			

126	**Case No.:3/14/82-ALC4/2016**	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00801/AM17/	RLA File :34/24/040/00124/AM17/	Lic.No/Date:3410042372 22.07.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
ISOPHTHALOYL CHLORIDE/TEREPHTHALOYL CHLORIDE MIXTURE (93%/7%)	1 kg	1.	ISOPHTHALIC ACID	0.845 kg

RA may take appropriate action as per the decision of Norms Committee.

127	**Case No.:60/16/82-ALC4/2016**	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00877/AM17/	RLA File :09/24/040/00235/AM17/	Lic.No/Date:0910063977 25.07.2016	Defer Date:24.01.2018
	Decision : deferred			

128	**Case No.:77/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00611/AM17/	RLA File :05/23/040/00124/AM17/	Lic.No/Date:0510399240 27.07.2016	Defer Date:24.01.2018
	Decision : deferred			

129	**Case No.:78/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00612/AM17/	RLA File :05/23/040/00123/AM17/	Lic.No/Date:0510399239 27.07.2016	Defer Date:24.01.2018
	Decision : deferred			

130	**Case No.:79/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00613/AM17/	RLA File :05/23/040/00119/AM17/	Lic.No/Date:0510399242 27.07.2016	Defer Date:24.01.2018
	Decision : deferred			

131	**Case No.:80/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00614/AM17/	RLA File :05/23/040/00125/AM17/	Lic.No/Date:0510399241 27.07.2016	Defer Date:24.01.2018
	Decision : deferred			

132	**Case No.:64/13/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00692/AM17/	RLA File :03/94/040/00177/AM17/	Lic.No/Date:0310806697 28.07.2016	Defer Date:24.01.2018
	Decision : deferred			

133	**Case No.:85/16/82-ALC4/2016**	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00902/AM17/	RLA File :09/24/040/00234/AM17/	Lic.No/Date:0910063995 28.07.2016	Defer Date:24.01.2018
	Decision : deferred			

134	**Case No.:31/16/82-ALC4/2016**	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00848/AM17/	RLA File :09/24/040/00236/AM17/	Lic.No/Date:0910063999 29.07.2016	Defer Date:24.01.2018

	Decision : deferred			

135	**Case No.:93/6/82-ALC4/2017**	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00663/AM18/	RLA File :03/95/040/00312/AM17/	Lic.No/Date:0310806790 02.08.2016	Defer Date:24.01.2018
	Decision : deferred			

136	**Case No.:9/14/82-ALC4/2016**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00807/AM17/	RLA File :34/24/040/00133/AM17/	Lic.No/Date:3410042403 04.08.2016	Defer Date:24.01.2018
	Decision : deferred			

137	**Case No.:21/16/82-ALC4/2016**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00838/AM17/	RLA File :09/24/040/00151/AM17/	Lic.No/Date:0910064013 08.08.2016	Defer Date:24.01.2018
	Decision : deferred			

138

	Case No.:17/13/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00645/AM17/	RLA File :05/23/040/00220/AM17/	Lic.No/Date:0510399449 11.08.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
THYMOL (ABOVE 95% PURITY)	1 kg	1.	META CRESOL (ABOVE 95% PURITY)	0.72 kg

RA may take appropriate action as per the decision of Norms Committee.

139	**Case No.:78/13/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00706/AM17/	RLA File :03/94/040/00371/AM17/	Lic.No/Date:0310807104 12.08.2016	Defer Date:24.01.2018
	Decision : deferred			

140	**Case No.:190/17/82-ALC4/2016**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/01151/AM17/	RLA File :09/24/040/00223/AM17/	Lic.No/Date:0910064041 16.08.2016	Defer Date:24.01.2018
	Decision : deferred			

141	**Case No.:40/13/82-ALC4/2016**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00668/AM17/	RLA File :52/24/040/00036/AM17/	Lic.No/Date:5210042006 19.08.2016	Defer Date:24.01.2018
	Decision : deferred			

142	**Case No.:19/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00647/AM17/	RLA File :05/23/040/00234/AM17/	Lic.No/Date:0510399492 19.08.2016	Defer Date:24.01.2018
	Decision : deferred			

143	**Case No.:15/16/82-ALC4/2016**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00832/AM17/	RLA File :09/24/040/00264/AM17/	Lic.No/Date:0910064057 19.08.2016	Defer Date:24.01.2018
	Decision : deferred			

144	**Case No.:150/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00778/AM17/	RLA File :05/24/040/00201/AM17/	Lic.No/Date:0510399507 19.08.2016	Defer Date:24.01.2018
	Decision : deferred			

145	**Case No.:156/13/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00784/AM17/	RLA File :05/24/040/00214/AM17/	Lic.No/Date:0510399536 23.08.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
BETAMETHASONE DIPROPINATE	1 kg	1.	BETAMETHASONE	0.868 kg

RA may take appropriate action as per the decision of Norms Committee.

146	**Case No.:163/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00791/AM17/	RLA File :09/24/040/00285/AM17/	Lic.No/Date:0910064084 01.09.2016	Defer Date:24.01.2018
	Decision : deferred			

147	**Case No.:164/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00792/AM17/	RLA File :09/24/040/00311/AM17/	Lic.No/Date:0910064091 01.09.2016	Defer Date:24.01.2018
	Decision : deferred			

148	**Case No.:168/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00796/AM17/	RLA File :09/24/040/00301/AM17/	Lic.No/Date:0910064085 01.09.2016	Defer Date:24.01.2018
	Decision : deferred			

149	**Case No.:170/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00798/AM17/	RLA File :09/24/040/00284/AM17/	Lic.No/Date:0910064083 01.09.2016	Defer Date:24.01.2018
	Decision : deferred			

150	**Case No.:196/17/82-ALC4/2016**	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01157/AM17/	RLA File :09/24/040/00292/AM17/	Lic.No/Date:0910064089 01.09.2016	Defer Date:24.01.2018
	Decision : deferred			

151	**Case No.:109/13/82-ALC4/2016**	Party Name:AURA PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00737/AM17/	RLA File :03/94/040/00484/AM17/	Lic.No/Date:0310807613 06.09.2016	Defer Date:24.01.2018
	Decision : It was decided to call from the firm copy of DML			

152	**Case No.:166/20/82-ALC4/2016**	Party Name:REINE LIFESCIENCE	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01343/AM17/	RLA File :34/24/040/00151/AM17/	Lic.No/Date:3410042495 07.09.2016	Defer Date:24.01.2018
	Decision : deferred			

153	**Case No.:167/20/82-**	Party Name:REINE	Meet No/Date:11/82-	**Status:Deferred**

	ALC4/2016	LIFESCIENCE	ALC4/2017 24.01.2018	
	HQ File :01/82/050/01344/AM17/	RLA File :34/24/040/00154/AM17/	Lic.No/Date:3410042496 07.09.2016	Defer Date:24.01.2018
	Decision : deferred			

154	**Case No.:100/16/82-ALC4/2016**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00917/AM17/	RLA File :05/23/040/00272/AM17/	Lic.No/Date:0510399660 08.09.2016	Defer Date:24.01.2018
	Decision : deferred			

155	**Case No.:167/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00795/AM17/	RLA File :09/24/040/00300/AM17/	Lic.No/Date:0910064112 08.09.2016	Defer Date:24.01.2018
	Decision : deferred			

156	**Case No.:169/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00797/AM17/	RLA File :09/24/040/00302/AM17/	Lic.No/Date:0910064113 08.09.2016	Defer Date:24.01.2018
	Decision : deferred			

157	**Case No.:209/17/82-ALC4/2016**	Party Name:INTERNATIONAL HEALTHCARE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01170/AM17/	RLA File :09/24/040/00246/AM17/	Lic.No/Date:0910064103 08.09.2016	Defer Date:24.01.2018
	Decision:It was decided to call from the firm copy of DML for each export product.			

158	**Case No.:159/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00787/AM17/	RLA File :05/24/040/00264/AM17/	Lic.No/Date:0510399649 08.09.2016	Defer Date:24.01.2018
	Decision : deferred			

159	**Case No.:208/17/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01169/AM17/	RLA File :09/24/040/00256/AM17/	Lic.No/Date:0910064101 08.09.2016	Defer Date:24.01.2018
	Decision : deferred			

160	**Case No.:166/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/00794/AM17/	RLA File :09/24/040/00314/AM17/	Lic.No/Date:0910064123 09.09.2016	Defer Date:24.01.2018
	Decision : deferred			

161	**Case No.:105/13/82-ALC4/2016**	Party Name:AARTI DRUGS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00733/AM17/	RLA File :03/94/040/00487/AM17/	Lic.No/Date:0310807836 16.09.2016	Defer Date:24.01.2018
	Decision : deferred			

162	**Case No.:90/16/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00907/AM17/	RLA File :05/24/040/00229/AM17/	Lic.No/Date:0510399749 16.09.2016	Defer Date:24.01.2018
	Decision: It was decided to call from the firm for Personal Hearing to explain their case.			

163	**Case No.:94/16/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00911/AM17/	RLA File :05/24/040/00230/AM17/	Lic.No/Date:0510399750 16.09.2016	Defer Date:24.01.2018
	Decision: It was decided to call from the firm for Personal Hearing to explain their case.			

164	**Case No.:95/16/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00912/AM17/	RLA File :05/24/040/00222/AM17/	Lic.No/Date:0510399746 16.09.2016	Defer Date:24.01.2018
	Decision : deferred			

165	**Case No.:97/16/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00914/AM17/	RLA File :05/24/040/00261/AM17/	Lic.No/Date:0510399752 16.09.2016	Defer Date:24.01.2018
	Decision : deferred			

166	**Case No.:6/20/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01183/AM17/	RLA File :05/24/040/00221/AM17/	Lic.No/Date:0510399744 16.09.2016	Defer Date:24.01.2018
	Decision : deferred			

167	**Case No.:70/16/82-ALC4/2016**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**

	HQ File :01/82/050/00887/AM17/	RLA File :05/23/040/00237/AM17/	Lic.No/Date:0510399777 20.09.2016	Defer Date:24.01.2018
	Decision : deferred			

168	**Case No.:72/16/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00889/AM17/	RLA File :05/23/040/00214/AM17/	Lic.No/Date:0510399816 22.09.2016	Defer Date:24.01.2018
	Decision : deferred			

169	**Case No.:56/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01017/AM17/	RLA File :03/94/040/00582/AM17/	Lic.No/Date:0310808049 26.09.2016	Defer Date:24.01.2018
	Decision : deferred			

170	**Case No.:13/17/82-ALC4/2016**	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00974/AM17/	RLA File :03/94/040/00585/AM17/	Lic.No/Date:0310808096 27.09.2016	Defer Date:24.01.2018
	Decision : deferred			

171	**Case No.:113/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00741/AM17/	RLA File :09/24/040/00342/AM17/	Lic.No/Date:0910064191 27.09.2016	Defer Date:24.01.2018
	Decision : deferred			

172	**Case No.:114/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00742/AM17/	RLA File :09/24/040/00341/AM17/	Lic.No/Date:0910064192 27.09.2016	Defer Date:24.01.2018
	Decision : deferred			

173	**Case No.:109/16/82-ALC4/2016**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00926/AM17/	RLA File :05/24/040/00307/AM17/	Lic.No/Date:0510399924 28.09.2016	Defer Date:24.01.2018
	Decision : deferred			

174	**Case No.:140/20/82-ALC4/2016**	Party Name:SRINI PHARMACEUTICALS	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

		PRIVATE LIMITED	24.01.2018	
	HQ File :01/82/050/01317/AM17/	RLA File :09/24/040/00348/AM17/	Lic.No/Date:0910064196 28.09.2016	Defer Date:24.01.2018
	Decision : deferred			

175	**Case No.:194/17/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01155/AM17/	RLA File :09/24/040/00339/AM17/	Lic.No/Date:0910064206 29.09.2016	Defer Date:24.01.2018
	Decision : deferred			

176	**Case No.:90/13/82-ALC4/2016**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00718/AM17/	RLA File :52/24/040/00042/AM17/	Lic.No/Date:5210042032 30.09.2016	Defer Date:24.01.2018
	Decision : deferred			

177	**Case No.:69/16/82-ALC4/2016**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00886/AM17/	RLA File :05/23/040/00310/AM17/	Lic.No/Date:0510399960 03.10.2016	Defer Date:24.01.2018
	Decision : deferred			

178	**Case No.:98/16/82-ALC4/2016**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00915/AM17/	RLA File :05/23/040/00293/AM17/	Lic.No/Date:0510400012 04.10.2016	Defer Date:24.01.2018
	Decision : deferred			

179	**Case No.:200/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01161/AM17/	RLA File :09/24/040/00312/AM17/	Lic.No/Date:0910064252 06.10.2016	Defer Date:24.01.2018
	Decision : deferred			

180	**Case No.:11/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00972/AM17/	RLA File :03/94/040/00617/AM17/	Lic.No/Date:0310808312 06.10.2016	Defer Date:24.01.2018
	Decision : deferred			

181	**Case No.:49/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**

	HQ File :01/82/050/01010/AM17/	RLA File :03/94/040/00622/AM17/	Lic.No/Date:0310808433 17.10.2016	Defer Date:24.01.2018
	Decision : deferred			

182	**Case No.:9/17/82-ALC4/2016**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00970/AM17/	RLA File :03/94/040/00629/AM17/	Lic.No/Date:0310808422 17.10.2016	Defer Date:24.01.2018
	Decision : deferred			

183	**Case No.:31/17/82-ALC4/2016**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00992/AM17/	RLA File :03/95/040/00540/AM17/	Lic.No/Date:0310808412 17.10.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
REANONTRIKAL INJECTION (APROTININ 10000 IU) LYOPHILIZED INJECTION (EACH COMBIPACK CONTAINS 10 VIALS OF APROTININ 10,000 IU, EACH AMPOULE CONTAINS SODIUM CHLORIDE BP 0.9% W/V WATER FOR INJECTION BP Q.S	1 million vials	1.	APROTININ	2.244 kg per million

RA may take appropriate action as per the decision of Norms Committee.

184	**Case No.:25/17/82-ALC4/2016**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00986/AM17/	RLA File :03/94/040/00648/AM17/	Lic.No/Date:0310808508 18.10.2016	Defer Date:24.01.2018
	Decision : deferred			

185	**Case No.:107/16/82-ALC4/2016**	Party Name:DALAS BIOTECH LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00924/AM17/	RLA File :05/23/040/00474/AM16/	Lic.No/Date:0510400138 18.10.2016	Defer Date:24.01.2018
	Decision : deferred			

186	**Case No.:54/16/82-ALC4/2016**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:2210015580	Defer

	:01/82/050/00871/AM17/	:22/24/040/00065/AM17/	18.10.2016	Date:24.01.2018
	Decision : deferred			

187	**Case No.:134/20/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01311/AM17/	RLA File :09/24/040/00390/AM17/	Lic.No/Date:0910064282 20.10.2016	Defer Date:24.01.2018
	Decision : deferred			

188	**Case No.:116/20/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01293/AM17/	RLA File :09/24/040/00398/AM17/	Lic.No/Date:0910064287 21.10.2016	Defer Date:24.01.2018
	Decision : deferred			

189	**Case No.:51/16/82-ALC4/2016**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00868/AM17/	RLA File :22/24/040/00067/AM17/	Lic.No/Date:2210015583 25.10.2016	Defer Date:24.01.2018
	Decision : deferred			

190	**Case No.:125/20/82-ALC4/2016**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01302/AM17/	RLA File :09/24/040/00318/AM17/	Lic.No/Date:0910064309 26.10.2016	Defer Date:24.01.2018
	Decision : deferred			

191	**Case No.:131/20/82-ALC4/2016**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01308/AM17/	RLA File :09/24/040/00319/AM17/	Lic.No/Date:0910064308 26.10.2016	Defer Date:24.01.2018
	Decision : deferred			

192	**Case No.:152/20/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01329/AM17/	RLA File :09/24/040/00220/AM17/	Lic.No/Date:0910064300 26.10.2016	Defer Date:24.01.2018
	Decision : Deferred for wants of comments from DBT			

193	**Case No.:126/20/82-ALC4/2016**	Party Name:EMMENNAR PHARMA PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01303/AM17/	RLA File :09/24/040/00376/AM17/	Lic.No/Date:0910064311 26.10.2016	Defer Date:24.01.2018

	Decision : deferred			

194	**Case No.:15/17/82-ALC4/2016**	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00976/AM17/	RLA File :03/94/040/00672/AM17/	Lic.No/Date:0310808773 26.10.2016	Defer Date:24.01.2018
	Decision : deferred			

195	**Case No.:19/16/82-ALC4/2016**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00836/AM17/	RLA File :05/23/040/00355/AM17/	Lic.No/Date:0510400295 27.10.2016	Defer Date:24.01.2018
	Decision : deferred			

196	**Case No.:130/16/82-ALC4/2016**	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00947/AM17/	RLA File :30/24/040/00027/AM17/	Lic.No/Date:3010103875 27.10.2016	Defer Date:24.01.2018
	Decision : deferred			

197	**Case No.:165/20/82-ALC4/2016**	Party Name:SURNI LABS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01342/AM17/	RLA File :34/24/040/00209/AM17/	Lic.No/Date:3410042630 27.10.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Haemodialysis Bicarbonate cartridge, Sodium Bicarbonate I.P. -500 grams	212704 Nos.	1.	Empty Bicartridges	235031 Nos.
		2	Sodium Bicarbonate	117515 kg
Haemodialysis Bicarbonate cartridge, Sodium Bicarbonate I.P. - 650 grams	19392 Nos.	1.	Empty Bicartridges	19585 Nos.
		2	Sodium Bicarbonate	12731 kg
Haemodialysis Bicarbonate cartridge, Sodium Bicarbonate I.P. - 720 grams	19392 Nos.	1.	Empty Bicartridges	19585 Nos.
		2	Sodium Bicarbonate	14102 kg
Dry Citrapure 45 X Dextrose,	954 Nos.	1.	Sodium Bicarbonate	15303 kg

Part-B (15.882 Kgs.)				
Dry Citrapure 35 X Dextrose, Part-B (15.882 Kgs.)	528 Nos.	1	Sodium Bicarbonate	8469 kg

RA may take appropriate action as per the decision of Norms Committee.

198	**Case No.:95/17/82-ALC4/2016**	Party Name:CONCORD BIOTECH LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01056/AM17/	RLA File :08/24/040/00268/AM17/	Lic.No/Date:0810138997 28.10.2016	Defer Date:24.01.2018
	Decision : deferred			

199	**Case No.:11/16/82-ALC4/2016**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00828/AM17/	RLA File :31/83/040/00094/AM17/	Lic.No/Date:3110066388 31.10.2016	Defer Date:24.01.2018
	Decision : deferred			

200	**Case No.:18/16/82-ALC4/2016**	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00835/AM17/	RLA File :09/24/040/00417/AM17/	Lic.No/Date:0910064330 31.10.2016	Defer Date:24.01.2018
	Decision : deferred			

201	**Case No.:15/14/82-ALC4/2016**	Party Name:MICRO LABS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00813/AM17/	RLA File :07/24/040/00255/AM17/	Lic.No/Date:0710110609 02.11.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
AMOXICILLIN TABLETS 500 MG (BP/EP/USP/IP)	1 Nos.	1.	AMOXICILLIN TRIHYDRATE BP/EP/USP/IP	146.34 mg/tablet
AMOXICILLIN TABLETS 250 MG (BP/EP/USP/IP)	1 Nos.	1.	AMOXICILLIN TRIHYDRATE BP/EP/USP/IP	292.68 mg/tablet
AMOXICILLIN TABLETS 500 MG (BP/EP/USP/IP)	1 Nos.	1.	AMOXICILLIN TRIHYDRATE BP/EP/USP/IP	585.35 mg/tablet

RA may take appropriate action as per the decision of Norms Committee.

202	**Case No.:158/20/82-ALC4/2016**	Party Name:ENAL DRUGS PVT LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01335/AM17/	RLA File :09/24/040/00411/AM17/	Lic.No/Date:0910064347 03.11.2016	Defer Date:24.01.2018
	Decision : deferred			

203	**Case No.:150/20/82-ALC4/2016**	Party Name:EYTAN LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01327/AM17/	RLA File :09/24/040/00410/AM17/	Lic.No/Date:0910064338 03.11.2016	Defer Date:24.01.2018
	Decision : deferred			

204	**Case No.:157/20/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01334/AM17/	RLA File :09/24/040/00426/AM17/	Lic.No/Date:0910064346 03.11.2016	Defer Date:24.01.2018
	Decision : deferred			

205	**Case No.:148/20/82-ALC4/2016**	Party Name:LEE PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01325/AM17/	RLA File :09/24/040/00399/AM17/	Lic.No/Date:0910064340 03.11.2016	Defer Date:24.01.2018
	Decision : deferred			

206	**Case No.:160/20/82-ALC4/2016**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01337/AM17/	RLA File :09/24/040/00427/AM17/	Lic.No/Date:0910064336 03.11.2016	Defer Date:24.01.2018
	Decision : deferred			

207	**Case No.:25/20/82-ALC4/2016**	Party Name:ALKALOIDS CORPORATION	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01202/AM17/	RLA File :02/24/040/00145/AM17/	Lic.No/Date:0210207123 07.11.2016	Defer Date:24.01.2018
	Decision : deferred			

208	**Case No.:16/14/82-ALC4/2016**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00814/AM17/	RLA File :04/24/040/00133/AM17/	Lic.No/Date:0410162482 10.11.2016	Defer Date:24.01.2018
	Decision : deferred			

209	**Case No.:92/1/82-ALC4/2017**	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01446/AM17/	RLA File :03/94/040/00701/AM17/	Lic.No/Date:0310809129 11.11.2016	Defer Date:24.01.2018
	Decision : deferred			

210	**Case No.:101/17/82-ALC4/2016**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01062/AM17/	RLA File :05/23/040/00372/AM17/	Lic.No/Date:0510400404 11.11.2016	Defer Date:24.01.2018
	Decision : deferred			

211	**Case No.:144/20/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01321/AM17/	RLA File :09/24/040/00430/AM17/	Lic.No/Date:0910064386 15.11.2016	Defer Date:24.01.2018
	Decision : deferred			

212	**Case No.:120/20/82-ALC4/2016**	Party Name:RAKSHIT PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01297/AM17/	RLA File :09/24/040/00421/AM17/	Lic.No/Date:0910064379 15.11.2016	Defer Date:24.01.2018
	Decision : deferred			

213	**Case No.:124/20/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01301/AM17/	RLA File :09/24/040/00432/AM17/	Lic.No/Date:0910064382 15.11.2016	Defer Date:24.01.2018
	Decision : deferred			

214	**Case No.:109/20/82-ALC4/2016**	Party Name:AKTINOS HEALTHCARE PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01286/AM17/	RLA File :09/24/040/00445/AM17/	Lic.No/Date:0910064399 18.11.2016	Defer Date:24.01.2018
	Decision : deferred			

215	**Case No.:127/20/82-ALC4/2016**	Party Name:AKTINOS PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01304/AM17/	RLA File :09/24/040/00459/AM17/	Lic.No/Date:0910064397 18.11.2016	Defer Date:24.01.2018
	Decision : deferred			

216	**Case No.:12/20/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01189/AM17/	RLA File :09/24/040/00419/AM17/	Lic.No/Date:0910064407 18.11.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
VALACYCLOVIR HYDROCHLORIDE	1 kg	1.	Acyclovir	0.758 kg
		2	5% Palladium On Charcoal / Carbon (Catalyst-type 5T39 Paste)	0.0079 kg
		3	1,3-Dicyclo Hexyl Carbodimide (DCC)	1.061 kg
		4	4-Dimethyl Aminopyridine	0.028 kg
		5	Carbobenzyloxy -L-Valine (CBZ-L-Valine)	1.112 kg
		6	Dimethylformamide (D M F)	4.25 kg
		7	Methanol (Methyl Alcohol)	3.25 kg
		8	Steam/Thermal Coal (Non-Cooking) in Bulk (Limiting factor is value only, the eligible CIF value is 5% of FOB Value.) Due to non acceptance of zero decimal by DGFT EDI System, we have mentioned estimated Qty. Only.	As per packing policy

RA may take appropriate action as per the decision of Norms Committee.

217	**Case No.:121/20/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01298/AM17/	RLA File :09/24/040/00461/AM17/	Lic.No/Date:0910064401 18.11.2016	Defer Date:24.01.2018
	Decision : deferred			

218	**Case No.:122/20/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01299/AM17/	RLA File :09/24/040/00451/AM17/	Lic.No/Date:0910064402 18.11.2016	Defer Date:24.01.2018
	Decision : deferred			

219	**Case No.:128/20/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/01305/AM17/	RLA File :09/24/040/00436/AM17/	Lic.No/Date:0910064400 18.11.2016	Defer Date:24.01.2018
	Decision : deferred			

220	**Case No.:138/17/82-ALC4/2016**	Party Name:MAPLE CROSS REMEDIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01099/AM17/	RLA File :03/95/040/00624/AM17/	Lic.No/Date:0310809210 22.11.2016	Defer Date:24.01.2018
	Decision : deferred			

221	**Case No.:66/17/82-ALC4/2016**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01027/AM17/	RLA File :08/24/040/00293/AM17/	Lic.No/Date:0810139050 22.11.2016	Defer Date:24.01.2018
	Decision : deferred			

222	**Case No.:91/17/82-ALC4/2016**	Party Name:RONAK CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01052/AM17/	RLA File :34/24/040/00224/AM17/	Lic.No/Date:3410042673 22.11.2016	Defer Date:24.01.2018
	Decision : deferred			

223	**Case No.:120/17/82-ALC4/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01081/AM17/	RLA File :03/95/040/00602/AM17/	Lic.No/Date:0310809205 22.11.2016	Defer Date:24.01.2018
	Decision : It was decided to call from the firm copy of DML .			

224	**Case No.:99/17/82-ALC4/2016**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01060/AM17/	RLA File :22/24/040/00073/AM17/	Lic.No/Date:2210015598 23.11.2016	Defer Date:24.01.2018
	Decision : deferred			

225	**Case No.:87/17/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01048/AM17/	RLA File :05/23/040/00365/AM17/	Lic.No/Date:0510400453 24.11.2016	Defer Date:24.01.2018
	Decision : deferred			

226	**Case No.:86/17/82-ALC4/2016**	Party Name:ALCHEM INTERNATIONAL PVT.	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

		LTD.	24.01.2018	
	HQ File :01/82/050/01047/AM17/	RLA File :05/23/040/00358/AM17/	Lic.No/Date:0510400474 25.11.2016	Defer Date:24.01.2018
	Decision : deferred			

227	**Case No.:155/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01116/AM17/	RLA File :03/94/040/00757/AM17/	Lic.No/Date:0310809323 25.11.2016	Defer Date:24.01.2018
	Decision : deferred			

228	**Case No.:129/17/82-ALC4/2016**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01090/AM17/	RLA File :03/94/040/00675/AM17/	Lic.No/Date:0310809367 28.11.2016	Defer Date:24.01.2018
	Decision : deferred			

229	**Case No.:180/17/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01141/AM17/	RLA File :03/94/040/00689/AM17/	Lic.No/Date:0310809370 28.11.2016	Defer Date:24.01.2018
	Decision : deferred			

230	**Case No.:84/17/82-ALC4/2016**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01045/AM17/	RLA File :05/24/040/00415/AM17/	Lic.No/Date:0510400507 28.11.2016	Defer Date:24.01.2018
	Decision : deferred			

231	**Case No.:36/20/82-ALC4/2016**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01213/AM17/	RLA File :05/24/040/00423/AM17/	Lic.No/Date:0510400571 01.12.2016	Defer Date:24.01.2018
	Decision : deferred			

232	**Case No.:116/17/82-ALC4/2016**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01077/AM17/	RLA File :52/24/040/00053/AM17/	Lic.No/Date:5210042078 02.12.2016	Defer Date:24.01.2018
	Decision : deferred			

233	**Case No.:128/1/82-ALC4/2017**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**

	HQ File :01/82/050/01482/AM17/	RLA File :04/24/040/00145/AM17/	Lic.No/Date:0410162536 02.12.2016	Defer Date:24.01.2018
	Decision : deferred			

234	**Case No.:128/17/82-ALC4/2016**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01089/AM17/	RLA File :03/94/040/00801/AM17/	Lic.No/Date:0310809609 05.12.2016	Defer Date:24.01.2018
	Decision : deferred			

235	**Case No.:31/1/82-ALC4/2017**	Party Name:RONAK CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01385/AM17/	RLA File :34/24/040/00225/AM17/	Lic.No/Date:3410042719 05.12.2016	

Decision : deferred Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
SODIUM 2- ETHYL HEXONATE	1 kg	1.	2- ETHYL HEXONIC ACID	1.01 kg

RA may take appropriate action as per the decision of Norms Committee.

236	**Case No.:78/17/82-ALC4/2016**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01039/AM17/	RLA File :05/23/040/00412/AM17/	Lic.No/Date:0510400608 06.12.2016	Defer Date:24.01.2018
	Decision : deferred			

237	**Case No.:79/17/82-ALC4/2016**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01040/AM17/	RLA File :05/23/040/00426/AM17/	Lic.No/Date:0510400659 07.12.2016	Defer Date:24.01.2018
	Decision : deferred			

238	**Case No.:80/17/82-ALC4/2016**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01041/AM17/	RLA File :05/23/040/00424/AM17/	Lic.No/Date:0510400658 07.12.2016	Defer Date:24.01.2018
	Decision : deferred			

239	**Case No.:142/20/82-ALC4/2016**	Party Name:HINDYS LAB PVT LTD	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/01319/AM17/	RLA File :09/24/040/00492/AM17/	Lic.No/Date:0910064449 07.12.2016	Defer Date:24.01.2018
	Decision : deferred			

240	**Case No.:21/20/82-ALC4/2016**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01198/AM17/	RLA File :05/23/040/00402/AM17/	Lic.No/Date:0510400685 08.12.2016	Defer Date:24.01.2018
	Decision : deferred			

241	**Case No.:22/20/82-ALC4/2016**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01199/AM17/	RLA File :05/23/040/00404/AM17/	Lic.No/Date:0510400686 08.12.2016	Defer Date:24.01.2018
	Decision : deferred			

242	**Case No.:81/17/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01042/AM17/	RLA File :08/24/040/00360/AM17/	Lic.No/Date:0810139254 09.12.2016	Defer Date:24.01.2018
	Decision : deferred			

243	**Case No.:37/20/82-ALC4/2016**	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01214/AM17/	RLA File :30/24/040/00026/AM17/	Lic.No/Date:3010103898 09.12.2016	Defer Date:24.01.2018
	Decision : deferred			

244	**Case No.:118/20/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01295/AM17/	RLA File :09/24/040/00472/AM17/	Lic.No/Date:0910064464 09.12.2016	Defer Date:24.01.2018
	Decision : deferred			

245	**Case No.:7/20/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01184/AM17/	RLA File :08/24/040/00348/AM17/	Lic.No/Date:0810139274 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

246	**Case No.:9/20/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/01186/AM17/	RLA File :08/24/040/00355/AM17/	Lic.No/Date:0810139275 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

247	**Case No.:146/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01107/AM17/	RLA File :03/94/040/00835/AM17/	Lic.No/Date:0310809781 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

248	**Case No.:19/1/82-ALC4/2017**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01373/AM17/	RLA File :22/24/040/00081/AM17/	Lic.No/Date:2210015609 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

249	**Case No.:142/17/82-ALC4/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01103/AM17/	RLA File :03/94/040/00818/AM17/	Lic.No/Date:0310809757 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

250	**Case No.:143/17/82-ALC4/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01104/AM17/	RLA File :03/94/040/00819/AM17/	Lic.No/Date:0310809758 13.12.2016	Defer Date:24.01.2018
	Decision : deferred			

251

	Case No.:145/20/82-ALC4/2016	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01322/AM17/	RLA File :09/24/040/00475/AM17/	Lic.No/Date:0910064483 14.12.2016	

Decision : In the light of written comments received from Department of Biotechnology vide their OM No. BT/IL05/340/2013-PID dated 13.06.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
ABHAYARAB 0.5 ML (HUMAN RABIES VACCINE WITH DISPOSABLE	1000 Vials	1.	TRYPAN BLUE	0.001 gm
		2.	ADULT BOVINE SERU, 0.2 MICRON FILTERED	0.76 Ltr
		3.	L-GLUTAMINE	0.0547 gm
		4.	MINIMUM ESSENTIAL MEDIA WITH PEPTONE	0.413 kg

SYRINGE AND DILUENT) 1 DOSE/1 VIAL		5.	POLYMIXIN B SULPHATE	0.396 gm
		6.	KANAMYCIN SULPHATE	4.37 gm
		7.	NEOMYCIN SULPHATE	3.216 gm
		8.	HUMAN SERUM ALBUMIN 25%	0.84 Ltr
		9.	2ML VIAL CLEAR INJECTION F13	1100 Nos.
		10.	13 MM FLIP-OFF-SEAL 3769 (ALUMINIUM SEAL)	1100 nos.
		11.	RUBBER STOPPER V 50 4405/50 GREY	1100 Nos.
		12.	THIMERSOL/THIOMERSAL	0.15 gm
		13.	PS ROLLER CULTURE BOTTLE 4250 (DISPOSABLE)	14.08
		14.	SYRINGES 2 ML WITH NEEDLE 24 GUAGE MAKE : BD	1000.8 Nos.

RA may take appropriate action as per the decision of Norms Committee.

252	**Case No.:18/20/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01195/AM17/	RLA File :05/24/040/00429/AM17/	Lic.No/Date:0510400788 14.12.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
Ketorolac Tromethamine Ophthalmic Solution 0.5% w/v 10 ml, (Each ml contains Ketorolac Tromethamine 5 mg (Equivalent to 0.952 Kg of Bulk Drug)	19047 Nos.	1.	KETOROLAC TROMETHAMINE	4.97 kg
Ketorolac Tromethamine Ophthalmic Solution 0.5% w/v 3 ml, (Each ml contains Ketorolac Tromethamine 5 mg (Equivalent to 0.952 Kg of Bulk Drug)	63484 Nos.	1.		
Ketorolac Tromethamine Ophthalmic Solution 0.5% w/v 5 ml, (Each ml contains Ketorolac Tromethamine 5 mg (Equivalent to 2.830 Kg of Bulk Drug) (Equivalent to 4.735 Kg of Bulk Drug) Drug Formulation/ Formulation Grade	113200 Nos.	1.		

RA may take appropriate action as per the decision of Norms Committee.

253	**Case No.:42/20/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01219/AM17/	RLA File :05/24/040/00445/AM17/	Lic.No/Date:0510400789 14.12.2016	Defer Date:24.01.2018

	Decision : deferred			

254	**Case No.:213/17/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01174/AM17/	RLA File :08/24/040/00321/AM17/	Lic.No/Date:0810139295 15.12.2016	Defer Date:24.01.2018
	Decision : deferred			

255	**Case No.:176/17/82-ALC4/2016**	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01137/AM17/	RLA File :03/94/040/00741/AM17/	Lic.No/Date:0310809851 15.12.2016	Defer Date:24.01.2018
	Decision : deferred			

256	**Case No.:18/1/82-ALC4/2017**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01372/AM17/	RLA File :05/23/040/00446/AM17/	Lic.No/Date:0510400846 16.12.2016	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
Methotrexate Injections 15mg/3ml.	3500 Nos.	1.	Methotrexate IP/USP.	57.75 gm
		2	Rubber Stoppers for Pharmaceutical Articles Use. Rubber Stoppers 20mm Bromobutyl S-127 4405/50 EPP.	As per Packing Policy
Methotrexate Injections 50mg/2ml.	75600 Nos.	1.	Methotrexate IP/USP.	4358.00g m
		2	Rubber Stoppers for Pharmaceutical Articles Use. Rubber Stoppers 20mm Bromobutyl S-127 4405/50 EPP.	As per Packing Policy
Methotrexate Injections 500mg/20ml.	32200 Nos.	1.	Methotrexate IP/USP.	16905.00 gm
		2	Rubber Stoppers for Pharmaceutical Articles Use. Rubber Stoppers 20mm Bromobutyl S-127 4405/50 EPP.	As per Packing Policy

RA may take appropriate action as per the decision of Norms Committee.

257	**Case No.:41/20/82-ALC4/2016**	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**

HQ File :01/82/050/01218/AM17/	RLA File :08/24/040/00383/AM17/	Lic.No/Date:0810139328 19.12.2016	

Decision : Committee considered case as per agenda and as per earlier decision taken by NC in its 27/82 meeting 05.10.2010, it was decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Menadione Nicotinamide Bisulphite	1 Kg.	1.	Menadione Sodium Bisulphite 94%	0.917 kg
		2.	Niacinamide	0.40 kg

RA concerned may take further necessary action as per above decision of NC.

258	**Case No.:44/20/82-ALC4/2016**	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01221/AM17/	RLA File :08/24/040/00382/AM17/	Lic.No/Date:0810139327 19.12.2016	

Decision : Committee considered case as per agenda and as per earlier decision taken by NC in its 5/82 meeting 24.07.2014, it was decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
MENADIONE DIMETHYL PYRIMIDINOL BISULPHITE (FEED SUPPLEMENT)	1kg	1.	MENADIONE SODIUM BISULPHATE	0.918
		2.	ACETYL ACETONE	0.40
		3.	N – BUTANOL	0.40

RA may take appropriate action as per the decision of Norms Committee..

259	**Case No.:30/1/82-ALC4/2017**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01384/AM17/	RLA File :09/24/040/00508/AM17/	Lic.No/Date:0910064488 20.12.2016	Defer Date:24.01.2018
	Decision : deferred			

260	**Case No.:53/20/82-ALC4/2016**	Party Name:TORIN ORGANICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01230/AM17/	RLA File :35/24/040/00011/AM17/	Lic.No/Date:3510045081 21.12.2016	Defer Date:24.01.2018
	Decision : deferred			

261	**Case No.:124/1/82-ALC4/2017**	Party Name:TORIN ORGANICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01478/AM17/	RLA File :35/24/040/00070/AM16/	Lic.No/Date:3510045080 21.12.2016	Defer Date:24.01.2018
	Decision : deferred			

262	**Case No.:54/20/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01231/AM17/	RLA File :08/24/040/00320/AM17/	Lic.No/Date:0810139351 22.12.2016	Defer Date:24.01.2018
	Decision : deferred			

263	**Case No.:50/1/82-ALC4/2017**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01404/AM17/	RLA File :03/94/040/00881/AM17/	Lic.No/Date:0310810099 23.12.2016	Defer Date:24.01.2018
	Decision : deferred			

264	**Case No.:125/1/82-ALC4/2017**	Party Name:TORIN ORGANICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01479/AM17/	RLA File :35/24/040/00045/AM17/	Lic.No/Date:3510045085 23.12.2016	Defer Date:24.01.2018
	Decision : deferred			

265	**Case No.:56/20/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01233/AM17/	RLA File :08/24/040/00401/AM17/	Lic.No/Date:0810139382 27.12.2016	Defer Date:24.01.2018
	Decision : deferred			

266	**Case No.:4/1/82-ALC4/2017**	Party Name:RASULA PHARMACEUTICALS & FINE CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01358/AM17/	RLA File :09/24/040/00509/AM17/	Lic.No/Date:0910064538 28.12.2016	Defer Date:24.01.2018
	Decision : deferred			

267	**Case No.:60/1/82-ALC4/2017**	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01414/AM17/	RLA File :03/94/040/00836/AM17/	Lic.No/Date:0310810193 29.12.2016	Defer Date:24.01.2018
	Decision : deferred			

268	**Case No.:6/1/82-ALC4/2017**	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01360/AM17/	RLA File :22/24/040/00083/AM17/	Lic.No/Date:2210015625 29.12.2016	Defer Date:24.01.2018
	Decision : deferred			

269	**Case No.:58/1/82-ALC4/2017**	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01412/AM17/	RLA File :03/94/040/00855/AM17/	Lic.No/Date:0310810278 03.01.2017	Defer Date:24.01.2018
	Decision : deferred			

270	**Case No.:32/1/82-ALC4/2017**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01386/AM17/	RLA File :34/24/040/00268/AM17/	Lic.No/Date:3410042818 04.01.2017	Defer Date:24.01.2018
	Decision : deferred			

271	**Case No.:22/1/82-ALC4/2017**	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01376/AM17/	RLA File :08/24/040/00388/AM17/	Lic.No/Date:0810139477 05.01.2017	Defer Date:24.01.2018
	Decision : deferred			

272	**Case No.:32/20/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01209/AM17/	RLA File :05/23/040/00474/AM17/	Lic.No/Date:0510401159 05.01.2017	Defer Date:24.01.2018
	Decision : deferred			

273	**Case No.:53/1/82-ALC4/2017**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01407/AM17/	RLA File :03/94/040/00915/AM17/	Lic.No/Date:0310810380 06.01.2017	Defer Date:24.01.2018
	Decision : deferred			

274	**Case No.:56/1/82-ALC4/2017**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01410/AM17/	RLA File :03/94/040/00822/AM17/	Lic.No/Date:0310810390 09.01.2017	Defer Date:24.01.2018
	Decision : deferred			

275	**Case No.:170/20/82-ALC4/2016**	Party Name:RONAK CHEMICALS	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01347/AM17/	RLA File :34/24/040/00277/AM17/	Lic.No/Date:3410042830 10.01.2017	Defer Date:24.01.2018
	Decision : deferred			

276	**Case No.:55/1/82-**	Party Name:AARTI DRUGS	Meet No/Date:11/82-	**Status:Deferred**

	ALC4/2017	LIMITED	ALC4/2017 24.01.2018	
	HQ File :01/82/050/01409/AM17/	RLA File :03/94/040/00900/AM17/	Lic.No/Date:0310810464 11.01.2017	Defer Date:24.01.2018
	Decision : deferred			

277	**Case No.:54/1/82-ALC4/2017**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01408/AM17/	RLA File :03/94/040/00805/AM17/	Lic.No/Date:0310810483 12.01.2017	Defer Date:24.01.2018
	Decision : deferred			

278	**Case No.:27/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01381/AM17/	RLA File :08/24/040/00323/AM17/	Lic.No/Date:0810139533 12.01.2017	Defer Date:24.01.2018
	Decision : deferred			

279	**Case No.:28/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01382/AM17/	RLA File :08/24/040/00430/AM17/	Lic.No/Date:0810139539 13.01.2017	Defer Date:24.01.2018
	Decision : deferred			

280	**Case No.:52/1/82-ALC4/2017**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01406/AM17/	RLA File :03/94/040/00942/AM17/	Lic.No/Date:0310810519 13.01.2017	Defer Date:24.01.2018
	Decision : deferred			

281	**Case No.:25/1/82-ALC4/2017**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01379/AM17/	RLA File :09/24/040/00550/AM17/	Lic.No/Date:0910064590 16.01.2017	Defer Date:24.01.2018
	Decision : deferred			

282	**Case No.:34/1/82-ALC4/2017**	Party Name:REINE LIFESCIENCE	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01388/AM17/	RLA File :34/24/040/00276/AM17/	Lic.No/Date:3410042838 16.01.2017	Defer Date:24.01.2018
	Decision : deferred			

283	**Case No.:24/1/82-ALC4/2017**	Party Name:SUN PHARMACEUTICAL	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

		INDUSTRIES LTD.	24.01.2018	
	HQ File :01/82/050/01378/AM17/	RLA File :05/24/040/00508/AM17/	Lic.No/Date:0510401320 17.01.2017	Defer Date:24.01.2018
	Decision : deferred			

284	**Case No.:86/20/82-ALC4/2016**	Party Name:RUSAN PHARMA LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01263/AM17/	RLA File :03/95/040/00823/AM17/	Lic.No/Date:0310810600 18.01.2017	Defer Date:24.01.2018
	Decision : deferred			

285

	Case No.:38/1/82-ALC4/2017	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01392/AM17/	RLA File :03/94/040/00699/AM17/	Lic.No/Date:0310810688 23.01.2017	

Decision: Committee considered case as per agenda and in light of decision taken in meeting no.21/82 dated 06.04.2014, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
1.3 DIMETHYLOL-5-5- DIMETHYL HYDANTOIN (DMDM HYDANTOIN 52%-55%) ASSAY 55% MAX BELGUARB DMDMH.	1 kg	1.	5.5 DIMETHYL HYDANTOIN ASSAY 99% MIN COLOUR PURE WHITE	0.382 kg

RA may take appropriate action as per the decision of Norms Committee.

286	**Case No.:76/20/82-ALC4/2016**	Party Name:WANKSONS CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01253/AM17/	RLA File :03/95/040/00807/AM17/	Lic.No/Date:0310810695 23.01.2017	Defer Date:24.01.2018
	Decision : deferred			

287	**Case No.:97/20/82-ALC4/2016**	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01274/AM17/	RLA File :03/95/040/00781/AM17/	Lic.No/Date:0310810742 24.01.2017	Defer Date:24.01.2018
	Decision : deferred			

288	**Case No.:3/1/82-ALC4/2017**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01357/AM17/	RLA File :05/23/040/00507/AM17/	Lic.No/Date:0510401381 25.01.2017	Defer Date:24.01.2018

	Decision : deferred			

289	**Case No.:2/1/82-ALC4/2017**	Party Name:ALKALOIDS CORPORATION	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01356/AM17/	RLA File :02/24/040/00216/AM17/	Lic.No/Date:0210207287 27.01.2017	Defer Date:24.01.2018
	Decision : deferred			

290	**Case No.:113/1/82-ALC4/2017**	Party Name:CORONA REMEDIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01467/AM17/	RLA File :08/24/040/00387/AM17/	Lic.No/Date:0810139606 30.01.2017	Defer Date:24.01.2018
	Decision : deferred			

291	**Case No.:13/1/82-ALC4/2017**	Party Name:MEDICAMEN BIOTECH LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01367/AM17/	RLA File :05/24/040/00543/AM17/	Lic.No/Date:0510401421 31.01.2017	Defer Date:24.01.2018
	Decision : deferred			

292	**Case No.:105/20/82-ALC4/2016**	Party Name:SAI MIRRA INNOPHARM PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01282/AM17/	RLA File :04/24/040/00186/AM17/	Lic.No/Date:0410162758 31.01.2017	Defer Date:24.01.2018
	Decision : deferred			

293	**Case No.:95/1/82-ALC4/2017**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01449/AM17/	RLA File :08/24/040/00449/AM17/	Lic.No/Date:0810139633 01.02.2017	Defer Date:24.01.2018
	Decision : deferred			

294	**Case No.:105/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01459/AM17/	RLA File :08/24/040/00451/AM17/	Lic.No/Date:0810139644 02.02.2017	Defer Date:24.01.2018
	Decision : deferred			

295	**Case No.:108/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01462/AM17/	RLA File :08/24/040/00450/AM17/	Lic.No/Date:0810139643 02.02.2017	Defer Date:24.01.2018
	Decision : deferred			

296	**Case No.:10/1/82-ALC4/2017**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01364/AM17/	RLA File :05/23/040/00521/AM17/	Lic.No/Date:0510401481 03.02.2017	Defer Date:24.01.2018
	Decision : deferred			

297	**Case No.:117/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01471/AM17/	RLA File :08/24/040/00452/AM17/	Lic.No/Date:0810139654 06.02.2017	Defer Date:24.01.2018
	Decision : deferred			

298	**Case No.:161/20/82-ALC4/2016**	Party Name:ARVEE LABORATORIES INDIA PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01338/AM17/	RLA File :08/24/040/00315/AM16/	Lic.No/Date:0810139667 07.02.2017	Defer Date:24.01.2018
	Decision : deferred			

299	**Case No.:116/1/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01470/AM17/	RLA File :08/24/040/00453/AM17/	Lic.No/Date:0810139668 07.02.2017	Defer Date:24.01.2018
	Decision : deferred			

300	**Case No.:41/1/82-ALC4/2017**	Party Name:GODAVARI DRUGS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01395/AM17/	RLA File :09/24/040/00607/AM17/	Lic.No/Date:0910064654 07.02.2017	Defer Date:24.01.2018
	Decision : deferred			

301	**Case No.:3/20/82-ALC4/2016**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01180/AM17/	RLA File :09/24/040/00497/AM17/	Lic.No/Date:0910064656 07.02.2017	Defer Date:24.01.2018
	Decision : deferred			

302	**Case No.:98/1/82-ALC4/2017**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01452/AM17/	RLA File :22/24/040/00101/AM17/	Lic.No/Date:2210015648 07.02.2017	Defer Date:24.01.2018
	Decision : deferred			

303	**Case No.:11/1/82-ALC4/2017**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01365/AM17/	RLA File :05/24/040/00557/AM17/	Lic.No/Date:0510401582 08.02.2017	Defer Date:24.01.2018
	Decision : deferred			

304	**Case No.:107/1/82-ALC4/2017**	Party Name:SCOTT EDIL ADVANCE RESEARCH LAB AND EDU LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01461/AM17/	RLA File :22/24/040/00105/AM17/	Lic.No/Date:2210015655 15.02.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Paracetamol Tablet 500mg Each uncoated tablet contains: Paracetamol 500mg, Excipients q.s.	Nos.	1.	Paracetamol	510 mg per tablet

RA may take appropriate action as per the decision of Norms Committee.

305	**Case No.:122/1/82-ALC4/2017**	Party Name:ARIHANT SIDDHAR LABORATORIES PVT.LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01476/AM17/	RLA File :31/83/040/00162/AM17/	Lic.No/Date:3110066602 28.02.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
LUMEFANTRINE	1kg	1.	(DIBUTYLAMINE METHYL) - 2,7 - DICHLORO-4-FLUREN METHANOL (DBA)	0.869 kg

RA may take appropriate action as per the decision of Norms Committee.

306	**Case No.:175/20/82-ALC4/2016**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/01352/AM17/	RLA File :52/24/040/00081/AM17/	Lic.No/Date:5210042188 28.02.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Florfenicol 20% W/v Oral Suspension	968.50 liters	1.	Florfenico	197.57 kg

RA may take appropriate action as per the decision of Norms Committee.

307	**Case No.:121/1/82-ALC4/2017**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/01475/AM17/	RLA File :31/83/040/00168/AM17/	Lic.No/Date:3110066608 02.03.2017	Defer Date:24.01.2018
	Decision : deferred			

308	**Case No.:8/6/82-ALC4/2017**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00578/AM18/	RLA File :05/24/040/00092/AM18/	Lic.No/Date:0510402739 29.05.2017	Defer Date:24.01.2018
	Decision : deferred			

309	**Case No.:27/6/82-ALC4/2017**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00597/AM18/	RLA File :31/83/040/00035/AM18/	Lic.No/Date:3110066777 09.06.2017	Defer Date:24.01.2018
	Decision : deferred			

310	**Case No.:1/6/82-ALC4/2017**	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00571/AM18/	RLA File :22/24/040/00094/AM17/	Lic.No/Date:2210015738 23.06.2017	Defer Date:24.01.2018
	Decision : deferred			

311	**Case No.:49/6/82-ALC4/2017**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00619/AM18/	RLA File :03/94/040/00260/AM18/	Lic.No/Date:0310814635 14.07.2017	Defer Date:24.01.2018
	Decision : deferred			

312	**Case No.:32/6/82-ALC4/2017**	Party Name:VERDANT LIFE SCIENCES PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00602/AM18/	RLA File :09/24/040/00117/AM18/	Lic.No/Date:0910065276 17.07.2017	Defer Date:24.01.2018
	Decision : deferred			

313	**Case No.:2/7/82-ALC4/2017**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00724/AM18/	RLA File :31/83/040/00051/AM18/	Lic.No/Date:3110066817 18.07.2017	Defer Date:24.01.2018
	Decision : deferred			

314	**Case No.:6/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00576/AM18/	RLA File :03/95/040/00731/AM15/	Lic.No/Date:0310814736 21.07.2017	Defer Date:24.01.2018
	Decision : deferred			

315	**Case No.:7/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00577/AM18/	RLA File :03/95/040/00700/AM17/	Lic.No/Date:0310814813 25.07.2017	Defer Date:24.01.2018
	Decision : deferred			

316	**Case No.:40/6/82-ALC4/2017**	Party Name:CIPLA LIMITED.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00610/AM18/	RLA File :03/94/040/00295/AM18/	Lic.No/Date:0310814908 31.07.2017	Defer Date:24.01.2018
	Decision : deferred			

317	**Case No.:23/6/82-ALC4/2017**	Party Name:SHARP MINT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00593/AM18/	RLA File :05/24/040/00194/AM18/	Lic.No/Date:0510403559 01.08.2017	Defer Date:24.01.2018
	Decision : deferred			

318	**Case No.:94/6/82-ALC4/2017**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00664/AM18/	RLA File :03/94/040/00385/AM18/	Lic.No/Date:0310815019 04.08.2017	Defer Date:24.01.2018
	Decision : deferred			

319	**Case No.:95/6/82-**	Party Name:KOPRAN	Meet No/Date:11/82-	**Status:Deferred**

	ALC4/2017	RESEARCH LABORATORIES LTD.	ALC4/2017 24.01.2018	
	HQ File :01/82/050/00665/AM18/	RLA File :03/94/040/00383/AM18/	Lic.No/Date:0310815033 04.08.2017	Defer Date:24.01.2018
	Decision : deferred			

320	**Case No.:136/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00706/AM18/	RLA File :03/95/040/00240/AM15/	Lic.No/Date:0310815082 09.08.2017	Defer Date:24.01.2018
	Decision : deferred			

321	**Case No.:137/6/82-ALC4/2017**	Party Name:P.K. PHARMATECH PVT LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00707/AM18/	RLA File :03/95/040/00036/AM18/	Lic.No/Date:0310815140 11.08.2017	Defer Date:24.01.2018
	Decision : deferred			

322	**Case No.:108/6/82-ALC4/2017**	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00678/AM18/	RLA File :03/95/040/00393/AM18/	Lic.No/Date:0310815158 16.08.2017	Defer Date:24.01.2018
	Decision : deferred			

323	**Case No.:111/6/82-ALC4/2017**	Party Name:LUPIN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00681/AM18/	RLA File :03/95/040/00341/AM18/	Lic.No/Date:0310815236 18.08.2017	Defer Date:24.01.2018
	Decision : deferred			

324	**Case No.:134/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00704/AM18/	RLA File :03/95/040/01044/AM17/	Lic.No/Date:0310815235 18.08.2017	Defer Date:24.01.2018
	Decision : deferred			

325	**Case No.:16/6/82-ALC4/2017**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00586/AM18/	RLA File :05/24/040/00219/AM18/	Lic.No/Date:0510403733 18.08.2017	Defer Date:24.01.2018
	Decision : deferred			

326	**Case No.:149/6/82-ALC4/2017**	Party Name:THEON PHARMACEUTICALS	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

		LTD.,	24.01.2018	
	HQ File :01/82/050/00719/AM18/	RLA File :22/24/040/00030/AM18/	Lic.No/Date:2210015752 18.08.2017	Defer Date:24.01.2018
	Decision : deferred			

327	**Case No.:106/6/82-ALC4/2017**	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00676/AM18/	RLA File :03/95/040/01038/AM17/	Lic.No/Date:0310815299 22.08.2017	Defer Date:24.01.2018
	Decision : deferred			

328	**Case No.:107/6/82-ALC4/2017**	Party Name:ROYAL PHARMA	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00677/AM18/	RLA File :03/95/040/00424/AM18/	Lic.No/Date:0310815337 23.08.2017	Defer Date:24.01.2018
	Decision : deferred			

329	**Case No.:110/6/82-ALC4/2017**	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00680/AM18/	RLA File :03/95/040/00421/AM18/	Lic.No/Date:0310815377 24.08.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Griseofulvin Tablets USP 500 mg (2000 Bottles x 100 Per Bottle = 200,000 Tablets) (Net Content Weight 100 kg)	Nos.	1.	Griseofulvin USP	510.00 mg per tablet

RA may take appropriate action as per the decision of Norms Committee.

330	**Case No.:109/6/82-ALC4/2017**	Party Name:RUSAN PHARMA LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00679/AM18/	RLA File :03/95/040/00431/AM18/	Lic.No/Date:0310815403 28.08.2017	Defer Date:24.01.2018
	Decision : deferred			

331	**Case No.:123/6/82-ALC4/2017**	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0310815404	Defer

	:01/82/050/00693/AM18/	:03/95/040/00437/AM18/	28.08.2017	Date:24.01.2018
	Decision : deferred			

332	**Case No.:112/6/82-ALC4/2017**	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00682/AM18/	RLA File :03/95/040/00383/AM18/	Lic.No/Date:0310815402 28.08.2017	Defer Date:24.01.2018
	Decision : deferred			

333	**Case No.:30/6/82-ALC4/2017**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00600/AM18/	RLA File :04/24/040/00110/AM18/	Lic.No/Date:0410163473 30.08.2017	Defer Date:24.01.2018
	Decision : deferred			

334	**Case No.:68/6/82-ALC4/2017**	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00638/AM18/	RLA File :22/24/040/00009/AM18/	Lic.No/Date:2210015762 30.08.2017	Defer Date:24.01.2018
	Decision : deferred			

335	**Case No.:150/6/82-ALC4/2017**	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00720/AM18/	RLA File :22/24/040/00032/AM18/	Lic.No/Date:2210015760 30.08.2017	Defer Date:24.01.2018
	Decision : deferred			

336	**Case No.:17/6/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00587/AM18/	RLA File :08/24/040/00153/AM18/	Lic.No/Date:0810140854 31.08.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
ACICLOVIR TABLETS 200 MG (ACICLOVIR ZYDUS 200 MG TABLETS) (ACTIVE INGREDIENT : ACYCLOVIR PH EUR - NET WT. 200.000 KGS)	Nos.	1.	ACICLOVIR PH EUR (THIS LICENCE IS ISSUED AS PER POLICY CIRCULAR NO. 9 DTD. 30.06.2003 AND POLICY CIRCULAR NO. 15 DTD. 17.09.2003	204 mg per tablet

			AND AS PER PARA 4.07 OF HBP 2015-20 SUBLECT TO FIXATION OF NORMS BY ALC, NEW DELHI)	

RA may take appropriate action as per the decision of Norms Committee.

337	**Case No.:151/6/82-ALC4/2017**	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00721/AM18/	RLA File :22/24/040/00034/AM18/	Lic.No/Date:2210015767 31.08.2017	Defer Date:24.01.2018
	Decision : deferred			

338	**Case No.:143/6/82-ALC4/2017**	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00713/AM18/	RLA File :34/24/040/00121/AM18/	Lic.No/Date:3410043429 31.08.2017	Defer Date:24.01.2018
	Decision : deferred			

339	**Case No.:83/6/82-ALC4/2017**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00653/AM18/	RLA File :05/23/040/00218/AM18/	Lic.No/Date:0510403920 04.09.2017	Defer Date:24.01.2018
	Decision : deferred			

340	**Case No.:78/6/82-ALC4/2017**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00648/AM18/	RLA File :05/23/040/00217/AM18/	Lic.No/Date:0510403934 05.09.2017	Defer Date:24.01.2018
	Decision : deferred			

341	**Case No.:76/6/82-ALC4/2017**	Party Name:JODAS EXPOIM PVT.LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00646/AM18/	RLA File :05/23/040/00227/AM18/	Lic.No/Date:0510403960 07.09.2017	Defer Date:24.01.2018
	Decision : deferred			

342	**Case No.:79/6/82-ALC4/2017**	Party Name:JODAS EXPOIM PVT.LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0510403959	Defer

	:01/82/050/00649/AM18/	:05/23/040/00226/AM18/	07.09.2017	Date:24.01.2018
	Decision : deferred			

343	**Case No.:121/6/82-ALC4/2017**	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00691/AM18/	RLA File :03/95/040/00462/AM18/	Lic.No/Date:0310815607 07.09.2017	Defer Date:24.01.2018
	Decision : deferred			

344	**Case No.:72/6/82-ALC4/2017**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00642/AM18/	RLA File :04/24/040/00112/AM18/	Lic.No/Date:0410163499 08.09.2017	Defer Date:24.01.2018
	Decision : deferred			

345	**Case No.:77/6/82-ALC4/2017**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00647/AM18/	RLA File :05/23/040/00233/AM18/	Lic.No/Date:0510403990 12.09.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Celecoxib Capsule/Tablets 50mg	Nos.	1.	Celecoxib	51 mg/tablet
Celecoxib Capsule/Tablets 100mg	Nos.	1.	Celecoxib	102 mg/tablet
Celecoxib Capsule/Tablets 200mg			Celecoxib	204 mg/tablet
Celecoxib Capsule/Tablets 400mg	Nos.	1.	Celecoxib	408 mg/tablet

RA may take appropriate action as per the decision of Norms Committee.

346	**Case No.:120/6/82-ALC4/2017**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00690/AM18/	RLA File :03/95/040/00481/AM18/	Lic.No/Date:0310815731 13.09.2017	Defer Date:24.01.2018
	Decision : deferred			

347	**Case No.:131/6/82-ALC4/2017**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/00701/AM18/	RLA File :03/95/040/00480/AM18/	Lic.No/Date:0310815729 13.09.2017	Defer Date:24.01.2018
	Decision : deferred			

348	**Case No.:4/7/82-ALC4/2017**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00726/AM18/	RLA File :31/83/040/00032/AM17/	Lic.No/Date:3110066877 20.09.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
N-Methyl Piperazine (pharma grade) of purity not less than 99.5%.	1 kg	1.	N-Methyl Piperazine of purity not more than 98%.	1.02 kg

RA may take appropriate action as per the decision of Norms Committee.

349	**Case No.:89/6/82-ALC4/2017**	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00659/AM18/	RLA File :05/24/040/00258/AM18/	Lic.No/Date:0510404050 20.09.2017	Defer Date:24.01.2018
	Decision : deferred			

350	**Case No.:90/6/82-ALC4/2017**	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00660/AM18/	RLA File :05/24/040/00259/AM18/	Lic.No/Date:0510404051 20.09.2017	Defer Date:24.01.2018
	Decision : deferred			

351	**Case No.:97/6/82-ALC4/2017**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00667/AM18/	RLA File :07/24/040/00166/AM18/	Lic.No/Date:0710112175 21.09.2017	Defer Date:24.01.2018
	Decision : deferred			

352	**Case No.:87/6/82-ALC4/2017**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00657/AM18/	RLA File :08/24/040/00099/AM18/	Lic.No/Date:0810140981 21.09.2017	Defer Date:24.01.2018
	Decision : deferred			

353	**Case No.:75/6/82-ALC4/2017**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00645/AM18/	RLA File :04/24/040/00124/AM18/	Lic.No/Date:0410163547 21.09.2017	Defer Date:24.01.2018
	Decision : deferred			

354	**Case No.:119/6/82-ALC4/2017**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00689/AM18/	RLA File :03/95/040/00482/AM18/	Lic.No/Date:0310815884 21.09.2017	Defer Date:24.01.2018
	Decision : deferred			

355	**Case No.:125/6/82-ALC4/2017**	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00695/AM18/	RLA File :03/95/040/00460/AM18/	Lic.No/Date:0310815872 21.09.2017	Defer Date:24.01.2018
	Decision : deferred			

356	**Case No.:86/6/82-ALC4/2017**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00656/AM18/	RLA File :08/24/040/00151/AM18/	Lic.No/Date:0810140994 22.09.2017	Defer Date:24.01.2018
	Decision : deferred			

357	**Case No.:118/6/82-ALC4/2017**	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00688/AM18/	RLA File :03/95/040/00446/AM18/	Lic.No/Date:0310815895 22.09.2017	Defer Date:24.01.2018
	Decision : deferred			

358	**Case No.:122/6/82-ALC4/2017**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00692/AM18/	RLA File :03/95/040/00246/AM18/	Lic.No/Date:0310815890 22.09.2017	Defer Date:24.01.2018
	Decision : deferred			

359	**Case No.:129/6/82-ALC4/2017**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00699/AM18/	RLA File :03/95/040/00371/AM18/	Lic.No/Date:0310815896 22.09.2017	Defer Date:24.01.2018
	Decision : deferred			

360	**Case No.:127/6/82-ALC4/2017**	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00697/AM18/	RLA File :03/95/040/00483/AM18/	Lic.No/Date:0310815893 22.09.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Desipramine Hydrochloride Tablets, USP 10 MG (10,000 Bottles x 100 Per Bottles = 10,00,000 Tablets) (Net Content Weight = 10.000 Kgs)	1000000 Nos.	1.	Desipramine HCL	106.59 kg
Desipramine Hydrochloride Tablets, USP 150 MG (12,600 Bottles x 50 Per Bottles = 6,30,000 Tablets) (Net Content Weight = 94.500 Kgs)	630000 Nos.			

RA may take appropriate action as per the decision of Norms Committee.

361	**Case No.:73/6/82-ALC4/2017**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00643/AM18/	RLA File :52/24/040/00031/AM18/	Lic.No/Date:5210042386 25.09.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
LUMEFANTRINE	1kg	1.	(DIBUTYLAMINE METHYL) - 2,7 - DICHLORO-4- FLUREN METHANOL (DBA)	0.869 kg

RA may take appropriate action as per the decision of Norms Committee.

362	**Case No.:70/6/82-ALC4/2017**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00640/AM18/	RLA File :04/24/040/00128/AM18/	Lic.No/Date:0410163550 25.09.2017	Defer Date:24.01.2018
	Decision : deferred			

363	**Case No.:3/7/82-ALC4/2017**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00725/AM18/	RLA File :31/83/040/00080/AM18/	Lic.No/Date:3110066880 25.09.2017	Defer Date:24.01.2018
	Decision : deferred			

364	**Case No.:96/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00666/AM18/	RLA File :03/95/040/00403/AM18/	Lic.No/Date:0310815936 25.09.2017	Defer Date:24.01.2018
	Decision : deferred			

365	**Case No.:115/6/82-ALC4/2017**	Party Name:MEHK CHEMICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00685/AM18/	RLA File :03/95/040/00500/AM18/	Lic.No/Date:0310815952 26.09.2017	Defer Date:24.01.2018
	Decision : deferred			

366	**Case No.:117/6/82-ALC4/2017**	Party Name:S.KANT HEALTHCARE LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status: Approved**
	HQ File :01/82/050/00687/AM18/	RLA File :03/95/040/00440/AM16/	Lic.No/Date:0310815971 26.09.2017	

Decision : Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
LUMEFANTRINE	1kg	1.	2,7 - DICHLORO-A-(DIBUTYLAMINO) METHYL-9H-FLUORENE-4-METHANOL (DBA) 99% MIN	0.869 kg

RA may take appropriate action as per the decision of Norms Committee.

367	**Case No.:114/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00684/AM18/	RLA File :03/95/040/00039/AM18/	Lic.No/Date:0310815974 27.09.2017	Defer Date:24.01.2018
	Decision : deferred			

368	**Case No.:116/6/82-ALC4/2017**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2017	**Status:Deferred**

			24.01.2018	
	HQ File :01/82/050/00686/AM18/	RLA File :03/95/040/00474/AM18/	Lic.No/Date:0310815979 27.09.2017	Defer Date:24.01.2018
	Decision : deferred			

369	**Case No.:152/6/82-ALC4/2017**	Party Name:SCOTT-EDIL ADVANCE RESEARCH LAB. AND EDUCATION LTD	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00722/AM18/	RLA File :22/24/040/00038/AM18/	Lic.No/Date:2210015780 27.09.2017	Defer Date:24.01.2018
	Decision : deferred			

370	**Case No.:1/7/82-ALC4/2017**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2017 24.01.2018	**Status:Deferred**
	HQ File :01/82/050/00723/AM18/	RLA File :31/83/040/00082/AM18/	Lic.No/Date:3110066885 03.10.2017	Defer Date:24.01.2018
	Decision : deferred			